

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1231  
ANSWERED ON:25.07.2016  
Development of Industrially Backward Areas  
Shetty Shri Gopal Chinayya

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has identified the industrially backward States in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to formulate any scheme for development of such backward areas; and
- (d) if so, the steps being taken by the Government in this regard?

**Answer**

???????? ???? ????? ????????????? (????????????????)(????????????????????)  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)

(a) & (b): Yes, the Government has taken note of industrial backwardness in hilly, remote and inaccessible areas of the country. States of NER, Himachal Pradesh, Jammu & Kashmir, Uttarakhand, Darjeeling District of West Bengal, Andaman & Nicobar and Lakshadweep Islands are lagging behind in industrial development. The industrial backwardness of these regions is attributable to factors such as topographical / locational disadvantage, inadequate infrastructural support, difficulties in transfer of land ownership, absence of dedicated power supply, unavailability of raw materials, shortage of technical and skilled manpower to run the industry, absence of cheap labour etc.

(c) & (d): The primary responsibility of industrial development of backward areas rests with the State Govt.(s). The Union Govt. supplements their efforts through various schemes launched by it with a view to promote industrialization in industrially backward areas of the country under which financial support for improving the quality of industrial infrastructure is extended. A statement on the schemes being implemented by the Government is annexed.

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